



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification

Srinagar, the 02nd of July, 2019.

SRO 431 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Imtiyaz Ahmad Naik (Jr KAS) Tehsildar Larnoo, Anantnag to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within territorial jurisdiction of Larnoo Anantnag.

By Order of the Government of Jammu and Kashmir

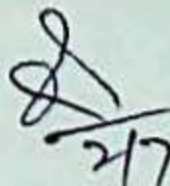
Sd/-
(Achal Sethi)
Secretary to Government,

NO: LD (P) 95/1-Ang.

Dated: 02- 07 – 2019.

Copy to the.-

1. Commissioner Secretary to Government, Revenue Department.
2. Divisional Commissioner Kashmir.
3. Additional District magistrate Anantnag. This is with reference to his letter No DMA/JC/Gen/19/347-349
4. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
5. SRO Section, Department of L,J& PA (w 7.s.c).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Khursheed